

(b) whether it is a fact that vanaspati manufacturers are making huge profits by using the old tin containers ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI S.M. SANJEEVI RAO) : (a) Government have prohibited the use of second-hand tin containers for packing vanaspati effective 1 May, 1983. Vanaspati is now packed in new tin containers only. There have been no reports of violation of this order.

(b) Does not arise.

#### CPWD Divisions in Delhi Provided with Essential Staff Quarters

4598. SHRIMATI GEETA MUKHERJEE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the name of the Zone of CPWD with headquarters in Delhi; and

(b) the designation of the CPWD Officer who is authorised to issue allotment or vacation orders of essential staff quarters ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) 'New Delhi', 'Food', 'Northern' and 'Construction' Zones of C.P.W.D. have their Headquarters in Delhi.

(b) The Executive Engineer concerned.

#### Sugar Factories in Gujarat

4599. SHRI NAVIN RAVANI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the number of sugar factories that are functioning in Gujarat, how many are in Saurashtra region and how many are South Gujarat;

(b) whether it is a fact that the cost of production of sugarcane in Saurashtra is higher than the cost of production in South Gujarat, if so, the details thereof;

(c) whether there is a great demand to create separate zone for South Gujarat and Saurashtra and the price of levy sugar fixed in accordance with the cost of production of sugar; and

(d) if so, the action taken by Government thereon?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI S.M. SANJEEVI RAO) : (a) and (b) The number of sugar factories functioning in Gujarat during 1982-83 are fifteen, out of which eight are located in South Gujarat and seven in Saurashtra including one in Central Gujarat. The Government of India have no definite information regarding the difference in the cost of production of sugarcane in Saurashtra and South Gujarat. However, Government of India fix the minimum statutory cane price linked to a recovery of 8.5% with reference to the provisions of Clause 3 of the Sugarcane (Control) Order, 1966, for the country as a whole.

(c) There are representations for dividing the existing Gujarat zone into two sub-zones, viz., South Gujarat and Saurashtra, for the purpose of levy sugar price fixation.

(d) This has been referred, among others, as one of the terms of reference to the Bureau of Industrial Costs and Prices, who have been entrusted with a cost investigation into the sugar industry. On receipt of the report from the Bureau of Industrial Costs and prices, the matter will be examined further.

#### Accumulation of Fertilizer Stocks

4600. SHRI NAVIN RAVANI : Will the Minister of AGRICULTURE be pleased to state :